

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.10845/2011

KAMAL KUMAR SRIVASTAVA

Appellant(s)

VERSUS

DHANPATTI & ORS.

Respondent(s)

(Office Report for direction)

Date : 28-07-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
[IN CHAMBER]

For Appellant(s)

M/s. Anuradha & Associates

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Case called out. None present for the appellant.
- 2 List the matter after two weeks.

(CHETAN KUMAR)
A.R. - cum - P.S.

(KIRAN BHANDARI)
COURT MASTER